Suppl-1 List Sr. No. 4

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video conference)

Bail App No. 211/2019

Avinash Kumar

...Applicant(s)/Petitioner(s)

Through: - Mr. J.S Jasrotia, Advocate.

v/s

Union Territory of J&K

...Non-applicant/Respondent

Through: Mr. Amit Gupta, AAG.

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

JIGH COUP.

Mr. Amit Gupta, learned Additional Advocate General has submitted that he has received the report from the concerned Police Station. The same may be considered as objections to the application. The report be submitted to the Registry.

Learned counsel for the applicant seeks time to place on record fresh medical report of the father of the applicant. Prayer is allowed.

List on 27.05.2020.

(PUNEET GUPTA) JUDGE

Jammu 19.05.2020 Pawan Chopra